

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 10th April, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 28/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>Bio Medical Waste [BMW]</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
2.	Original Application No. 42/2017(CZ)	Jagdish Kumawat Vs The Collector, Neemuch & 4 Ors.	Mr. Jagdish Kumawat, Applicant in person.	
FOR HEARING				
3.	Original Application No. 30/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>(Short Term Action Plan, Long Term Action Plan/ Orders and Circulars)</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr.Om.ShankarShrivastava,Ad Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
4.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 112/2016(CZ)	Prakash Upadhyay Vs. Union of India & 7 Ors.	Mr. Akshay Pare, Adv. Mr. Ravi P. Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Sidharth Singh, Adv. Mr. Rishi Raj Saxena, Adv.	
6.	Original Application No. 04/2015(CZ)	Kishore Samrite (Pond Encroachment, Balaghat) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv.	

			Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 88/2016(CZ) (M.A.No.134/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 93/2016(CZ) (M.A.No.712/16)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena, Adv.	
9.	Original Application No. 137/2016(CZ) (M.A.No.133/17)	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Apoorv Pandey, Adv. Mr. Arvind Soni, Adv.	
10.	Original Application No. 152/2016(CZ) (M.A.No.1061/16)	Sudiep Shrivastava Vs. State of Chhattisgarh & Ors.	Mr. R.N.Chaturvedi, Adv. Mr. Anurag Maheshwari, Adv. Mr. Sidharth Singh, Adv. Mr.OmShankarShrivastava,Adv Mr. Sanjay Verma, Adv. Mr. Shireesh Shrivastava,Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
		Vinod kumar kori Vs. State of M.P. & Ors.		
12.	Appeal No. 53/2015(CZ) (M.A.No.949/16) (M.A.No.997/16) (M.A.No.998/16)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in